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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P NO. 342/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st December 2017, 10.30 A.M

Name of the Company	Paradeep Phosphate Ltd -Vs- State of Odisha & Ors.		
Under Section	434(D)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

OAL STAKHS Hr Agarwal *petitioner*
1 *Mr. AMITABH SEN* *Petitioner*

21/12/18

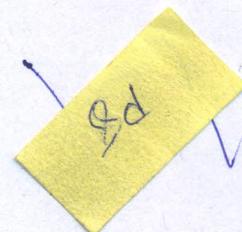
ORDER

Ld. Counsel for the petitioner is present.

List it on 22/02/2018.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)